

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.07.2023

**ORDER NO. 131 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** from **25.07.2023 to 26.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 25.07.2023 to 26.07.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters
From 25.07.2023 to 26.07.2023	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench Matters

Note:

1. In the event of leave/tour of Dr. Rachna Gupta, Hon'ble Member (Judicial), Ms. Binu Tamta, Hon'ble Member (Judicial) will sit in the above Division Bench.
2. During the event of leave/tour of Hon'ble President, Ms Binu Tamta, Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) will hear Excise and Service Tax Division Bench matters.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
25.7  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

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Deputy Registrar